

ITEM NO.45

COURT NO.17

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 28863/2019

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KUSUM LATA & ORS.

Respondent(s)

(***ONLY OFFICE REPORT ON DEFAULT WILL BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS ON 13.01.2020.***)

Date : 13-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kumar, Adv.
Mr. Ashwan Mishra, Adv.
Mr. Anurag Tiwari, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Ms. Anisha Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Since the petitioner has served Respondent No.3 as per the Office Report, service on Respondent No.3 is held sufficient. Registry to process further.

(GEETA AHUJA)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)